

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4888
ANSWERED ON:23.04.2015
ACHIEVEMENTS UNDER MGNREGS
Bhamre Dr. Subhash Ramrao

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government has achieved desired results with regard to the implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) through the independent monitoring, verification by the national level monitors and inspection tours of Central Employment Guarantee Council State and district level Vigilance Committees along with the social audit undertaken, etc.;

(b) if so, the details thereof; and

(c) the details of the shortcomings/flaws found by the said agencies in this regard during each of the last three years and the current year, including the State of Maharashtra, State/UT-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a)&(b) Transparency and accountability as laid down in Section 23 is a hallmark of the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA). Under this, several initiatives have been taken viz proactive disclosures through the website, Social Audit, verification by the national level monitors, quality control systems, Ombudmen and inspection tours of Central Employment Guarantee Council, State and district level vigilance committees, etc. These initiatives have succeeded in bringing more accountability at all levels. Where Social Audits have been done properly, there has been a check on corrupt practices too.

(c) Some of the shortcomings/flaws found by the said agencies in this regard during each of the last four years, including in the State of Maharashtra, State/UT-wise have been summarised as follows:-

S.No.	State	Details of short comings/flaws
1.	Andhra Pradesh	Wages paid less than minimum wage
2.	Bihar	Irregularities in the construction of works 60:40 wage material ratio not maintained at GP level
3	Chhattisgarh	Wages paid less than minimum wage 60:40 wage material ratio not maintained at GP level Delay in payment of wages
4	Gujarat	Wages paid less than minimum wage rate
5	Rajasthan	Wages paid less than minimum wage 60:40 wage material ratio not maintained at GP level
6	J&K	Delay in payment of wages 60:40 wage material ratio not maintained at GP level
7	Maharashtra	Delay in payment of wages
8	Madhya Pradesh	Suspected Payment to workers
9	Sikkim	Delay in payment of wages
10	Kerala	60:40 wage material ratio not maintained at GP level
11	Odisha	60:40 wage material ratio not maintained at GP level
12	Uttarakhand	Delay in payment of wages
13	Uttar Pradesh	Violation of Guidelines, etc.
14	Himachal Pradesh	Cuttings in muster roll etc.

#Details given above are illustrative and not exhaustive.